

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3570
ANSWERED ON:13.02.2014
SUPPLY OF POWER
Rawat Shri Ashok Kumar

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Uttar Pradesh for providing at least 75 percent of power to the State from the central power projects being set up therein;
- (b) if so, the details thereof;
- (c) whether the Union Government has responded to the proposal; and
- (d) if so, the details thereof and if not, the reasons for delay in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The Chief Secretary, Government of Uttar Pradesh, vide D.O. letter No. 2037/24-1-12-2595/2008 TC-1 addressed to PMO, dated 24.07.2012, had requested that 75% of power generated from the proposed 3x660 MW project at Ghatampur, Kanpur being setup jointly by Neyveli Lignite Corporation Ltd. and U.P. Rajya Vidyut Utpadan Nigam Ltd. and having equity participation of 51:49 between NLC and UPRVUNL, may be allocated as a special dispensation to Uttar Pradesh.

(c) & (d) : As per the existing policy guidelines for allocation of power for Joint Venture projects with Central PSUs, allocation of power to Uttar Pradesh works out to 64%.